(b) The two aircraft are not strictly comparable.

SHRI V. PRASAD RAO: May I know, Sir, whether the Government is thinking of producing craft for training purposes on bigger scale?

SARDAR S. S. MAJITHIA: As I said, the aircraft has yet not been flighttested by the flight Certification Board constituted by the Government India. After they give a final report, then other things will be considered.

SHRI V. PRASAD RAO: Do the Government propose to put this particular aircraft into production as a basic trainer in preference to HAL trainer or 'Tiger Moth'?

SHRI V. K. KRISHNA MENON: opinion can be expressed about aircraft unless it receives a flight certificate in its favour. Therefore answer to this question is premature.

PRASAD Shri V. RAO: this aircraft is put into proat all then Government must have a precise idea of examining in detail as to what use it can be put to. That is why I want to know from the hon. Minister as to what was the purpose that was contemplated first when the design was first approved for a single plane?

SHRI V. K. KRISHNA MENON: The aircraft is produced as a prototype to replace aircraft of that type for flying clubs for small private use and others who will require them, as well as for agricultural and other purposes.

SHRI V. PRASAD RAO: Is it a fact that it is almost a copy of 'Cessna 2' that was produced? If so, may I know whether any patent is acquired from them to produce it here, or whether it is only a slight modification 'Cessna 2' that is adopted here?

SARDAR S. S. MAJITHIA: So far as Government is concerned, I can say definitely that we have not copied it from anywhere else. It was designed at HAL and they have produced it. We have endeavoured to put in

much indigenous material we possibly could in this.

to Questions

SHRI V. PRASAD RAO: Has it also been designed here?

Mr. CHAIRMAN: He says it was designed here.

SHRI V. PRASAD RAO: The pompous name 'Pushpak' means unlimited carrying capacity whereas it hardly a carrying capacity for people.

*438. [The questioner (Shri Purna Chandra Sharma) was absent. answer, vide cols. 2698-99 infra.]

COMMITTEE TO ENQUIRE INTO THE ACTIVITIES OF THE CENTRAL SOCIAL Welfare Board

*439. SHRI P. N. RAJABHOJ: Will the Minister of Finance be pleased to state:

- (a) whether the Planning Commission has set up a committee to enquire into the activities of the Central Social Welfare Board; and
- (b) if so, whether that committee has submitted its report?

THE DEPUTY MINISTER OF FIN-ANCE (SHRIMATI TARKESHWARI Sinha): (a) Yes.

(b) The report is expected towards the end of April, 1959.

पां० ना० राजभोज : क्या मत्री महोदया बता सकती है कि समिति मे कौन कौन से सदस्य है श्रौर इसके टर्म्स श्राफ रेफरेन्स क्या है ?

श्रीमती तारकेश्वरी सिन्हाः इसकी ग्रध्यक्षा श्रीमती रेणुका रे है । सदस्यो की सूची इस प्रकार है: श्री एच० सी० हडा, एम० पी०, श्री गोरे, श्री फुल सिह, श्री जागड़े, एम० पी०, श्री जे० एस० लाल, स्राई० सी० एस०, ग्रौर श्रीमती सरोजिनी वरदप्पन ।

श्री पां० ना० राजभोज: क्या मर्ता महोदया यह बतायेगी कि बोर्ड की स्थापना होने के कितने दिन बाद उसने सरकार को रिपोर्ट पेश की है श्रीर बोर्ड की तरफ से दिनत वर्ग श्रीर श्रादिवासियों की उन्नति के लिये क्या-क्या योजना की जा रही है ?

श्रीमती तारकेश्वरी सिन्हा: मैंने अभी प्रश्न के उत्तर में बताया कि वह अप्रैल के अन्त में रिपोर्ट पेश करने वाली है। हरिजनों की किस तरह से उन्नति होगी, कैसे उनका विकास होगा इसके बारे में भी यह कमेटी विवार कर रही है।

श्री पां० ना० राजभोज : वह तो ठींक है, लेकिन मैं पूछता हू कि कौन-कौन से मेमोरेडम रखे गये हैं, क्या स्कीम है, हमका ठींक तरह से पक्की इकार्मेशन बतायें जिससे मझ को संतोष हो जाय ।

श्रीमती तारकेश्वरी सिन्हा : उन्होने करीब करीब सभी राज्यों का दोरा किया है श्रोर जितने भी सोशल वेलफेगर बोर्ड की तरफ से सस्थाये है या श्रोर भी सस्याये ही या श्रोर भी सस्याये ही या श्रोर भी सस्याये है या श्रोर भी सस्याये ही रहे हैं, उन सबों से यह कमेटी मिल चुकं है श्रोर मिल रही है। सब बातों पर ध्यान दे कर ही कमेटी विचार करेगी।

SHRIMATI YASHODA REDDY: May I know whether there is any proposal to integrate the Social Welfare Board's activities with the Ministry of Community Development or any other Ministry?

SHRIMATI TARKESHWARI SINHA: It is completely beyond the scope.

श्री देवकीनन्दन नारायण : क्या मत्री महोदया यह बता सकती है कि इस बोर्ड में राज्य सभा का कोई सदस्य क्यो नहीं है ?

भीमती तारकेश्वरी सिन्हा : इसमें कोई डिस्किमिनेशन तो नहीं किया गया है लोक

सभा स्रोर राज्य सभा में । छोटी मी ही तो कमेटी बनी है।

Shri V. PRASAD RAO: May I know whether any complaints have been received from Mrs. Heda—that means the wife of one of the Members of the Board—against the activities of this Board?

SHRIMATI TARKESHWARI SINHA: No. I have said Shri Heda and not Shrimati Heda.

Shri V. PRASAD RAO: When Shrimati Heda is the complainant, how can he be a Member?

Mr. CHAIRMAN: That i_S your information.

SUBMISSION OF REPORT BY COMMITTEE ON TAX EVASION

*440. Shri P. N. RAJABHOJ: Will the Minister of Finance be pleased to state whether the Committee appointed for studying the question of evasion of taxes has submitted its report?

THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA): No, Sir.

श्रो पां० ना० राजभोज : क्या मंत्री महोदया कृपा करके बनायेगी कि यह ममिति कब नियुक्त हुई थी स्रोर इसके कौन कोन से सदस्य है ?

श्रीमती तारकेश्वरी सिन्हा : ३ तारीख को एक रिजोल्यूशन पास किया गया था श्रीर उसके बाद यह कमेटी नियुक्त हुई । ७ तारीख को इसका गजेट हुग्रा । इस कमेटी के सदस्य है । श्री महात्रीर त्यागी, श्री राजेन्द्र प्रताप सिनहा,श्री बी० एन० गुप्ते, श्री जी० पी० कापडिया, श्री कें ० सुन्दरराजन।

श्री पां० ना० राजभोज : कितना टैंक्स वसूल हो जायगा इसके बारे में सरकार का क्या ग्रन्दाजा है जिसके लिये यह समिति नियुक्त की गई है ?

श्रीमती तारकेश्वरी सिन्हा : सरकार ने यह कमेटी के ऊपर छोड दिया है कि वह